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SECURITIES AND EXCHANGE BOARD OF INDIA

CORRIGENDUM

Mumbai, the 6th August, 2021

No. SEBI/LAD-NRO/GN/2021/38.—In the notification of Securities and Exchange Board of India No. SEBI/LAD-NRO/GN/2021/35 dated 3rd August, 2021 published in the Gazette of India, Extraordinary, Part III, Section 4, in regulation 2, the words “They shall come into force on the date of their publication in the Official Gazette” shall be read as “They shall come into force on January 1, 2022”.

**Sd/-
AJAY TYAGI
CHAIRMAN
SECURITIES AND EXCHANGE BOARD OF INDIA**